

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: DISTRICT JUDGES - State Judicial Service - Sri B.R.Madhusudhan Rao, I Addl. District and Sessions Judge, Chittoor - Placing the services of the officer at the disposal of Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad for being appointed as Member Secretary, Telangana State Legal Services Authority, Hyderabad on deputation basis - Relief arrangements - ORDERED.**

READ: 1. G.O.Ms.No.9, Law (L.A & J - Home Courts.A1) Department, dated 05.11.2014.  
2. G.O.Rt.No.613, Law (L.A & J - Home Courts.A1) Department, Government of Telangana.  
3. High Court's D.O.Letter Roc.No.1822/2017-B.Spl., dated 27.02.2017.  
4. G.O.Rt.No.171, Law (L.A & J - SPL.C) Department, dated 09.03.2017 from the Government of Telangana.

**ORDER ROC.NO.1822/2017-B.SPL. DATED:10.03.2017**

**The High Court is pleased to pass the following order:**

Sri B.R.Madhusudhan Rao, I Addl. District and Sessions Judge, Chittoor, whose services are placed at the disposal of the Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad, for being appointed as Member Secretary, Telangana State Legal Services Authority, Hyderabad on deputation basis, initially for a period of one year from the date of assumption of charge, in the G.O.4<sup>th</sup> read above, will immediately handover charge of his post to the Prl. District and Sessions Judge, Chittoor, and proceed to take up his new appointment. He shall take charge of his post and also the post of Secretary, High Court Legal Services Committee, Hyderabad from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

- i) The Prl. District and Sessions Judge, Chittoor, will be in full additional charge of the post of I Addl. District and Sessions Judge, Chittoor, until further orders.

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Sri B.R.Madhusudhan Rao, after assumption of charge as Member Secretary, Telangana State Legal Services Authority, Hyderabad will be in full additional charge of the post of Secretary, High Court Legal Services Committee, Hyderabad, until further orders.

  
REGISTRAR GENERAL 10/3

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Hon'ble Executive Chairman, Andhra Pradesh State Legal Services Authority, Hyderabad
4. The Registrars, High Court of Judicature at Hyderabad.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Secretary, High Court Legal Services Committee, Hyderabad
12. The Prl. District and Sessions Judge, Chittoor.
13. The I Addl. District and Sessions Judge, Chittoor.
14. The District Treasury Officer, Chittoor

**15. THE SECTION OFFICERS:-**

- (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section  
(e) Work Review Cell, (f) O.P. Cell, (g) D.I Budget, (h) Enquiry Cell  
(i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad